

cow slaughter, have been advised to enact suitable legislation or complete prohibition of cow slaughter.

छोटे किसानों को साधन उपलब्ध करने की एजेंसियां

334. श्री जगदम्बी प्रसाद यादव :

श्री मान सिंह वर्मा :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) चौथी पंचवर्षीय योजना में की गई व्यवस्था के अनुसार छोटे किसानों को आवश्यक साधन उपलब्ध करने के लिये 20 चुने हुये जिलों में जो विशेष एजेंसियां स्थापित करने का विचार है, उनका प्रारूप क्या होगा और उस योजना के अन्तर्गत कौन कौन से जिले लाये जायेंगे तथा उनमें बिहार के कौन कौन से जिले होंगे; और

(ख) इस बात को सुनिश्चित करने के लिये सरकार क्या काम उठाने का विचार रखती है कि छोटे किसानों की कमजोर वित्तीय स्थिति तथा कर्ज लौटाने की कम शक्ति को देखते हुये उनकी उपेक्षा न हो जैसा सहकारी समितियों द्वारा उनकी उपेक्षा की गई थी ?

•(•) AGENCIES TO PROVIDE RESOURCES TO SMALL FARMERS

334. SHRI J. P. YADAV :

SHRI MAN SINGH VARMA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state;

(a) the nature of the special agencies proposed to be set up by Government in the 20 selected districts for providing necessary resources to small farmers as envisaged under the Fourth Five Year Plan and what are the names of the districts to be brought under this scheme with special reference to Bihar; and

(b) the steps proposed to be taken by Government to ensure that the small farmers are not ignored in view of their weak financial position and capacity to repay loans as they were ignored by the co-operatives ?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री अण्णा-साहेब शिन्दे) : (क) सारे देश में सरकार द्वारा मार्गदर्शी आधार पर छोटे किसानों के विकास की एजेंसियां 20/21 चुने जिलों में स्थापित की जायेंगी। वे एजेंसियां पंजीकृत सोसायटी होंगी। वे छोटे किसानों की समस्याओं को मालूम करेंगी और उनके लिये साधन ढूँढेंगी और वर्तमान एजेंसियों को साधनों का उपलब्ध करना, कृषि आदानों और छोटे किसानों के सेवा कार्य में समन्वय करेगी।

वह जिले जोकि इस योजना के अन्तर्गत लाये जायेंगे, उनका अंतिम निर्णय नहीं हुआ है। इस सम्बन्ध में राज्य सरकारों से विचार विमर्श किया जा रहा है। बिहार का कोई भी जिला नहीं चुना गया है।

(ख) एजेंसियां अपने क्षेत्र के छोटे किसानों की जांच करेंगी और उनकी समस्याओं को अलग कर, उनकी आवश्यकताओं को देखेंगी। स्थानीय सहकारी बैंकों तथा सोसाइटियों को वार्षिक अतिरिक्त अग्रिम धन पर 6 प्रतिशत की दर से अनुदान देकर प्रोत्साहित करेंगी जो कि प्राथमिक कृषि ऋण सोसाइटियों के द्वारा निर्धारित किये जायेंगे और इसी प्रकार वार्षिक अतिरिक्त ऋणों पर केन्द्रीय सहकारी बैंकों तथा सहकारी भूमि विकास बैंकों के द्वारा 3 प्रतिशत की दर से देंगी। इसके अतिरिक्त, स्टाफ के लिये उपदान दिये जायेंगे जिनकी छोटे किसानों को ऋण देने की अवस्था से आवश्यकता पड़ेगी। छोटे किसानों को ऋण देने में, संस्थाओं को जो जोखिम उठाना होता है उसको उपरोक्त अनुदानों से जोखिम की जिम्मेवारी लेंगी। एजेंसियां विभिन्न संस्थाओं द्वारा दिये गये ऋणों की जांच आदानों और सिंचाई की उपलब्धि समन्वय के द्वारा करेंगी; और यहां तक फिर जहां वे दूसरे साधनों से तत्काल उपलब्ध नहीं हैं वहां उनकी भी पूर्ति करती हैं। यह सहकारी संस्थाओं द्वारा उठाये जाने वाले जोखिम को काफी मात्रा में कम कर देता है।

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (b) if so, what efforts are being made to rectify this defect ?

(SHRI ANNASAHEB. SHINDE) : (a) Small Farmers Development Agencies will be set up by the Government in 20/21 selected districts throughout the country on pilot basis. These agencies will be registered societies. They will identify the problems of small farmers, find out resources for them and will co-ordinate the activities of the existing agencies for providing resources, agricultural inputs and services to the small farmers.

The names of the districts to be brought under the scheme have not been finalised. The State Governments are being consulted on this. No district has yet been selected for Bihar.

(b) The Agencies will identify the small farmers in their area, isolate their problems and work out their requirements. They will then provide incentives to the local co-operative banks and societies by way of grants at the rate of 6% on the annual additional advances to be made by the Primary Agricultural Credit Societies to the small farmers identified by the Agency and at the rate of 3% on similar annual additional loans by the Central-Co-operative Banks and the Co-operative Land Envelopment Banks. In addition to this, these institutions will be given subsidies for extra staff which may be required for extending loans to the small farmers. The risk undertaken by the institutions in loaning to small farmer will be underwritten by the outright grants mentioned above. The Agencies will also supervise the credit extended by the various institutions by co-ordinating and insuring the availability of inputs, and irrigation ; and may even supply them wherever they are not readily available from other sources. This will considerably reduce the risk undertaken by the co-operative institutions.]

C. D. PROGRAMMES

335. SHRI CHITTA BASU : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the observation in the Fourth Five Year Plan (Draft) document to the effect, that "Community Development programmes which were initially considered as 'main instruments of rural-transformation were found to be too official oriented....." (page u) ; and

[] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI M. S. GURUPADASWAMY) : (a) Yes, Madam.

(b) The observation referred to in part (a) is only a part extract of the observation made in the Draft Fourth Five Year Plan. The full observation reads as follows :

"Community Development programmes which were initially considered as main instruments of rural transformation were found to be too official oriented and emphasis shifted to the creation of Panchayati Raj institutions."

The Government has always been concerned about the achievement of the main goal of Community Development Programme i.e. rural transformation through public participation and initiative. With this end in view, the Government appointed a Committee under the chairmanship of Shri Balwantrai Mehta to examine how far C. D. Programme had evoked popular initiative in the rural communities. The Committee recommended the creation of representative and democratic institutions which could evoke local interest and excite local initiative in the field of development and could supply the local supervision and care necessary to ensure that the expenditure upon local bodies conforms with the needs and wishes of the locality. Following the recommendations of this Committee, the emphasis shifted to the involvement of Panchayati Raj institutions in C. D. programmes since 1959.

The working of the Community Development blocks and Panchayati Raj institutions continues to be under close review. Basic policy approaches came up for discussion at the Conference of Chief Ministers and State Ministers of Community Development and Panchayati Raj held in Madras in June, 1968. A Consultative Council on Community Development has since been set up under the Chairmanship of Minister for Food, Agriculture, Community Development and Go-operation to advise the Ministry on suitable policies for promoting the objectives of Community Development.